

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:496
ANSWERED ON:07.07.2009
REVIEW OF LAW AND ORDER IN THE COUNTRY
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the law and order situation in the country;
- (b) if so, the details thereof;
- (c) whether the recently constituted Federal Agency and laws framed in this regard have helped in improving the law and order situation; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The internal security situation in the country is reviewed by the Government from time to time. As per available information, internal security situation in the country remains largely under control. No major terrorist incident has been reported in the hinterland during the current year. Similarly, no major communal incident has been reported in the current year. In overall terms, the security situation in Jammu & Kashmir has shown perceptible improvement. The security situation in Assam, Manipur and Nagaland continue to be a matter of concern whereas, Sikkim and Mizoram have remained peaceful. The situation in Tripura has improved significantly over the years and barring sporadic violence in Meghalaya and Arunachal Pradesh, the situation has remained peaceful. There has been increased level of naxal violence especially in Chhattisgarh, Jharkhand, Bihar Orissa, Maharashtra and West Bengal.

(c) & (d): The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts mentioned in the schedule, which, inter-alia, includes the Unlawful Activities (Prevention) Act, 1967, as amended in 2008.